

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE)
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 28.08.2024

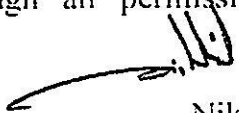
To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Extension of time for submission of Declaration Forms.
Sir.

This is to inform you that in terms of representation dated 27.08.2024 and Minutes of Meeting dated 28.08.2024, considering the requests for extension of time, the last date of submission of Declaration Forms is extended till 05:00 p.m., 31.08.2024 (date included).

No further extension would be granted in any case.

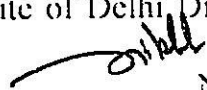
The same be communicated to all concerned and be notified through display on notice board and through all permissible media platforms and Delhi Bar Association Website.


Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024

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No. _____/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) I.d. Principal District & Sessions Judge (HQs) for intimation.
- 3) PS to I.d. Principal District & Sessions Judge (HQs), THC, Delhi.
- 4) PS to I.d. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024